

## MENTIONING REPORT COURT NO 18

Date : 21/09/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	630/20	12-10-2020
2	WPC	1170/20	12-10-2020
3	WPC	1058/20	12-10-2020
4	WPC	1552/20	12-10-2020
5	WPC	1836/20	13-10-2020
6	WPC	2142/20	13-10-2020
7	WPC	2150/20	13-10-2020
8	WPC	2192/20	13-10-2020
9	WPC	2342/20	14-10-2020
10	WPC	3099/19	09-11-2020
11	WPC	1423/19	09-11-2020
12	WPC	3519/18	10-11-2020
13	WPC	5372/19	11-11-2020
14	WPC	5219/19	12-11-2020
15	WPC	5456/18	USUAL COURSE
16	WPC	5014/18	USUAL COURSE
17	WPC	5672/18	ALREADY ALLOWED TO BE LISTED ON 06-10-2020 THROUGH BENCHSLIP ON 17-09-2020
18	WPC	2398/20	23-09-2020

## MENTIONING REPORT COURT NO 19

Date : 21/09/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	MA	587/19	LIST IF DEFECT FREE
2	Cr.M.P	1486/20	ALLOWED FOR 25-09-2020
3	ABA	3200/20	REJECTED
4	BA	10146/19	ALLOWED FOR 25-09-2020

## REJECTED MENTIONING REPORT

Date : 21/09/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	1549/20	HARD COPY REJECTED (MENTIONING TO BE DONE ON RESPECTIVE MAIL ID OF THE CONCERNED COURT)